

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1530/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Continuous Stationery Pvt. Ltd.
V/s.
Broadband Pacent (India) Pvt. Ltd.

3w D Dakt

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	Naushad Engineer	Counsel i/b M/s. Federal & Rashmi Kant Advocate for Petitioner	

Malhar Zataki a
i/b Agam Doshi



ORDER
CP 1530/I&BC/NCLT/MB/MAH/2017

1. From the side of the Petitioner an Affidavit has been filed, copy already served on the Respondent Debtor.
2. This Affidavit is to be placed on record.
3. Respondent seeking adjournment. Last chance given to the Respondent.
4. Adjourned to **24.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)